

Title: Introduction of the Abolition of Child Labour Bill, 2005.

**15.46 hrs.**

**ABOLITION OF CHILD LABOUR BILL\***

SHRI IQBAL AHMED SARADGI (GULBARGA): I beg to move for leave to introduce a Bill to abolish the child labour in the country and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to abolish the child labour in the country and for matters connected therewith. "

*The motion was adopted.*

SHRI IQBAL AHMED SARADGI : I introduce the Bill.

---

---

\* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 11.3.2005.